

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(25)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/08/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/540/ (IB)/2017
NAME OF THE PETITIONER(S) : LAKSHMI VILAS BANK
NAME OF THE RESPONDENT(S) : ORCHID PHARMA LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1. T.K. BHASKAR
VIKRAM P. JAIN
SHWETHA VASUDEVAN

Counsel for
Respondent



2. A.G. SATHYANARAYANA

For Petitioner



ORDER

Counsel representing both the parties are present. Counsel for respondent filed counter and furnished copy of the same to the other side. Time extended at request of both counsel for submissions. Put up on 10.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)